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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 08.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri RatakondaMurali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 242/13	TP 9/17	For hearing	433( e) / 433(f)	HDFC Bank Ltd. Vs Narayana Electrical Solutions Pvt. Ltd.

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

*Sudhir B S*  
*9036022988*

*Applicant*

*BSSudhir*

*Krunal . N D*  
*8904201249*

*Respondent*

*Krunal . N D*

**ORDER**

Counsel for Petitioner is present. He has filed one memo. Counsel for Corporate Debtor is also present. Matter is therefore listed for hearing on the main petition on 12/02/2018 and no further adjournment will be given.

  
**Member (T)**

  
**Member (J)**